National Company Law Tribunal

Allahabad Bench

CP NO 80/241-244/ALD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Classic Infrapromotes Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: U/S 241-244 of Companies Act, 2013

SI. NO.	Name		Designation	Representation	Signature
1.	Vai Cham Randia		L Advocati	Patertibuen	VaiGhan-
<u>2.</u>	Anil	Kumar	Pos	Fromy Council -for Resp.	Ani for

Order dated 27.02.2017

CP No. 80/241-244/ALD/2016 Classic Infrapromotes Pvt Ltd &

Ors

Parties are represented by their respective counsel. As Senior counsel for opposite party is not available today. Hence, the matter is further adjourned for hearing in respect of interim prayer. Meanwhile interim order will continue. List the matter on 09,03,2017.

SH. H.P. CHATUR VEDI (Judicial Member)